

1	2	3	4	5	6
April . . . . .		5	..	230	4
May . . . . .		45	7	835	12
June . . . . .		41	3	711	6
July . . . . .		13	1	694	4
August . . . . .		25	2	1375	5
September . . . . .		25	..	1788	5
October . . . . .		6	..	1360	..
November . . . . .		14	..	895	..
December . . . . .		12	..	3444	
TOTAL . . . . .		590	31	11872	73
1975 January . . . . .		17	..	2118	7

(b) The minimum foreign exchange earned during the year 1974 and during the month of January, 1975 is given below:—

Foreign exchange earned from 1-1-1974 to 31-12-1974	Foreign exchange earned during January, 1975
7 50 crores	1 11 crores

#### Automatic telephone exchange at Gorakhpur

1351. SHRI NARSINGH NARAIN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any proposal for the next financial year to instal an automatic telephone exchange at Gorakhpur in U.P.; and

(b) whether Government have acquired land for the construction of the building; if so, the progress in this regard?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) The installation of 2400 lines automatic telephone exchange at Gorakhpur has been planned and equipment supplies will commence in 1975-76.

(b) Land has already been acquired. The construction of the telephone exchange building is in progress and target date of completion is March, 1976.

#### Bomb blast at Samastipur

1352. SHRI NARSINGH NARAIN PANDEY:

SHRI HUKAM CHAND KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to state how many persons have been arrested so far in connection with the bomb blast at Samastipur resulting in the death of late Shri L. N. Mishra and their connection with political parties or Trade Unions, if any?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) 14 persons have been

arrested so far in this connection. Their connection with political parties or trade unions, if any, is under verification.

**Setting up of a watch factory in collaboration with Switzerland**

1353. SHRI S. N. MISRA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether any firm from Switzerland has approached the Government of India to set up a watch manufacturing plant in the country; and

(b) whether the matter has since been finalised and if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) (a) No, Sir.

(b) Does not arise

**Recasting of Science and Technology Plan**

1354 SHRI P. M. MEHTA:

SHRI R. V. SWAMINATHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether a two-day convention of the Association of Indian Engineering Industry, held in the month of December, 1974, has urged the Government to recast the Science and Technology Plan prepared by the Committee on science and technology; if so, the main reasons therefor;

(b) whether Government have accepted the proposal; and

(c) if so, when the final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Attention of Government has been drawn to the Convention of the Association of Indian Engineering Industry held on 20-21st December, 1974 and to its "Summary and Conclusions", issued on 10-2-1975 by President AIEI, which indicated that the priorities in the Science and Technology Plan need readjustment to give food, irrigation, power and Family Planning highest priorities. The draft Science and Technology Plan which was placed on the Table of the House on 26th March, 1974 was formulated by as many as 1800 scientists, technologists, economists etc., drawn from Government, industry and R&D institutions and priorities were laid down. The areas of priority laid down in the draft Science and Technology Plan are agriculture including post-harvest technology, development of coal technology to meet the energy needs, comprehensive natural resources appraisal etc. Family Planning has been given due emphasis in the health sector. In view of the above the question of re-casting is not being considered, though continuous up-dating is envisaged.

(c) Does not arise.

**Deregistration of bogus industrial units in Unnao (Uttar Pradesh)**

1355. SHRI P. M. MEHTA:

SHRI P. A. SAMINATHAN:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether import licences worth several lakhs of rupees were given in the last three years for scarce chemicals to the 22 bogus industrial units at Unnao deregistered by the U.P. Director of Industries recently;

(b) whether these units were also given financial assistance for purchase